

Government of India  
Ministry of Commerce & Industry  
Directorate General of Foreign Trade  
Udyog Bhawan, New Delhi.

**O&MI No. 13/2003**

Dated: 5.11.2003

**Subject:- Pending references made by RLA's**

Attention is invited to OMI No.5/2002 dated 10.9.2002 and 8/2003 dated 1.10.2002. regarding distribution of work..

It has decided that the work relating to Co-ordination of pending references made by RLA's will be handled by Co-ordination Section

Co-ordination Section should monitor all Port references on a computerised basis and submit the status by 5<sup>th</sup> of every month of DG for his information

This issues with the approval of DGFT.

Sd/-  
( V.B.SAXENA)  
Deputy Director General of Foreign Trade

To

All Officers/Sections at Hqrs.  
All Regional Offices.

**(Issued from file No.01/69/594/00002/2002/O&M)**